

**COURT-I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****APPEAL NO. 223 OF 2015****APPEAL NO. 225 OF 2015****APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016****Dated: 8<sup>th</sup> January, 2018****Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member****APPEAL NO. 223 OF 2015****In the matter of:**

Reliance Infrastructure Ltd.	....	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	....	Respondent(s)

**APPEAL NO. 225 OF 2015****In the matter of:**

Reliance Infrastructure Ltd.	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

**APPEAL NO. 237 OF 2015 & IA NO. 165 OF 2016****In the matter of:**

Reliance Infrastructure Ltd.	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

**ORDER**

These matters could not be taken up due to administrative reasons.

List these matters on **19.02.2018.**

**COURT MASTER**